

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 141-149/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

HARI PRASAD & ORS.

Respondent(s)

Date : 24-04-2019 These appeals were called on for hearing today.

For Appellant(s)

Mrs. Swarupama Chaturvedi, AOR
Ms. Aparna Trivedi, Adv.

For Respondent(s) Mr. T. Mahipal, AOR

Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records.

Ld. Counsel for respondent Nos.2, 3 and 5 to 7 have not filed any counter affidavit despite grant of last chance.

Service of notice is complete qua respondent No.4 but no one has entered appearance on his behalf.

Copy of death certificate has been received from the High Court in respect of deceased respondent No.1. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

RAJESH KUMAR GOEL
Registrar

MG